

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 04th November, 2022

NO. HC.VII/186/9693/2010/Pt.-II/A(N) ### The Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officers** and the **Special Public Prosecutors** of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the **2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012"** to be held in the Assam Administrative Staff College, Khanapara, Guwahati on **26-11-2022 & 27-11-2022**.

A) Special Judges, POCSO

ASSAM		
Sl. No.	Name	Designation & Place of posting
1.	Smti Sangeeta Gogoi Bora	Addl. District and Sessions Judge, Sonitpur, Tezpur
2.	Smti Rubina Sarmah	Addl. Sessions Judge-cum-Special Judge, POCSO, Golaghat)
3.	Smti Poli Katakai	Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri
4.	Smti Angjeeta Mahanta	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon
5.	Smti Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge, POCSO, Amingaon
6.	Smti Farhana Sultana	Addl. District and Sessions Judge, Nalbari
7.	Smti Rashmita Das	Addl. Sessions Judge-cum-Special Judge, POCSO, North Lakhimpur
8.	Shri Joydev Koch	Addl. District and Sessions Judge, FTC, Kokrajhar
9.	Smti Tasfia Hussain	Addl. District and Sessions Judge, Silchar, Cachar
10.	Smti. Nazmee Ayysha Ahmed	Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar
11.	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta
12.	Smti Audri Bhattacharyya	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati
13.	Smti Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon
14.	Smti Chitra Rani Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia

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15.	Shri Kaushik Hazarika	Addl. District and Sessions Judge, Baksa, Mushalpur
16.	Smti Rini Bharali	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu
NAGALAND		
1.	Shri N. Longshithung Ezung	Principal District and Sessions Judge, Tuensang
2.	Shri Ajongba Imchen	District and Sessions Judge, Zunheboto
MIZORAM		
1.	Shri Thang Lianmang Guite	District and Sessions Judge, Lunglei Judicial District
2.	Smti Sylvie Zomuanpuii Ralte	Addl. District and Sessions Judge, Champhai
ARUNACHAL PRADESH		
1.	Smti Jaweplu Chai	District and Sessions Judge, Ziro, Lower Subansiri District
2.	Shri Lobsang Tenzin	District and Sessions Judge, Tezu, Lohit District

B) Member Secretaries, State Legal Services Authority

ASSAM		
Sl. No.	Name	Designation & Place of posting
1.	Shri Nayan Shankar Baruah	Member-Secretary, Assam State Legal Services Authority
NAGALAND		
1.	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority, Kohima
MIZORAM		
1.	Shri R. Vanlalena	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
ARUNACHAL PRADESH		
1.	Shri Yomge Ado	Member-Secretary, Arunachal Pradesh Legal Services Authority, Itanagar

C) Secretaries, District Legal Services Authority

ASSAM		
Sl. No.	Name	Designation & Place of posting
1.	Shri Chaturjya Prasad Talukdar	Secretary, District Legal Services Authority, Kamrup (M),

		Guwahati
2.	Shri Forhan Uddin Choudhury	Secretary, District Legal Services Authority, Tinsukia
3.	Dr. Siddhartha Shankar Sharma	Secretary, District Legal Services Authority, Cachar, Silchar
4.	Shri Baloram Kshetri	Secretary, District Legal Services Authority, Kokrajhar
5.	Smti Arunima Sonowal	Secretary, District Legal Services Authority, Biswanath
NAGALAND		
1.	Shri Boduve Peter Resu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Mon
2.	Shri Kumdilong Kessen	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Peren
MIZORAM		
1.	Smti Lalrochami Ralte	Chief Judicial Magistrate, Aizawl
2.	Ms. Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai
ARUNACHAL PRADESH		
1.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley
2.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District

D) Principal Magistrates, Juvenile Justice Board

ASSAM		
Sl. No.	Name	Designation & Place of posting
1.	Smti Anamika Barman	Sub-Divisional Judicial Magistrate (S), Nagaon
2.	Shri Subarno Jyoti Deb	Sub-Divisional Judicial Magistrate (S), Jorhat
3.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (S), Barpeta
4.	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (S), Baksa, Mushalpur
5.	Smti Sabeena Yasmeen	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
NAGALAND		
1.	Smti Wokono Yhoshii	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Kohima
2.	Smti Holika Sukhalu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Dimapur
MIZORAM		
1.	Ms. Lalrinpuii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Lunglei

2.	Ms. Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai
ARUNACHAL PRADESH		
1.	Smti Epi Kapu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yingkiong, Upper Siang District
2.	Smti Christina Mum Norbu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Longding, Longding District

E) Special Public Prosecutors

ASSAM		
Sl. No.	Name	Designation & Place of posting
1.	Mrs. Saroj Saikia	Special Public Prosecutor, POCSO, Nagaon
2.	Smti. Deepa Bezbaruah	Special PP, POCSO Court, Kamrup (M)
3.	Shri Madhab Chandra Gogoi	Special PP, Lakhimpur
4.	Smti. Bithika Acharyya	Special PP, Cachar
5.	Shri Uttam Kumar Saikia	Special PP, POCSO Court, Dhubri
NAGALAND		
1.	Smti. Imlimongia	Special PP, FTC POCSO, Dimapur
2.	Mr. Kewizen	Public Prosecutor, Peren
MIZORAM		
1.	Rosemary	Special PP, Aizawl
2.	Zothanpuia	Special PP, Champhai
ARUNACHAL PRADESH		
1.	Shri Sanjay Taye	Special Public Prosecutor, POCSO, East Siang District, Pasighat
2.	Smti. Kengam Bagra	Special Public Prosecutor, POCSO, Papum Pare District, Yupia

All the nominated participants are requested to attend the said programme on **26-11-2022** and **27-11-2022** in the Assam Administrative Staff College, Khanapara at **9:00 A.M.** positively.

The schedule of the said programme will be shared in due course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/186/9694-9722/2010/Pt.-II/A(N) Dated: 04-11-2022

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

8. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform the nominated Judicial Officers and nominated Special Public Prosecutor of his/her State to attend the programme accordingly).

11. The District & Sessions Judge,
Baksa / Barpeta / Cachar, Silchar / Dhubri / Golaghat / Kamrup (M) / Kamrup, Amingaon / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia

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(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the seminar accordingly).

Further, He/She is requested to inform the nominated Special Public Prosecutor about this Notification).

12. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority

(He is requested to inform the Secretary, District Legal Services Authority under his control to attend the seminar accordingly).

13. The Chief Judicial Magistrate,
Baksa / Barpeta / Jorhat / Kamrup (M) / Nagaon.

(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the seminar accordingly).

14. The Principal Magistrate, Juvenile Justice Board
Baksa / Barpeta / Jorhat / Kamrup (M) / Nagaon.

15. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.

16. The Treasury Officer,

Cachar, Silchar / Dhubri / Kamrup (M) / Lakhimpur / Nagaon / Dimapur / Peren / Aizawl / Champhai / East Siang District / Papum Pare

(The nominated Officials will be treated as on duty during the 2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012" period and they will be entitled to TA as admissible under the Rules).

17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**


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19. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.
21. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.
22. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.
23. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.
24. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.
27. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. M. Tapadar
04.11.22
REGISTRAR (JUDICIAL)